

CITY CIVIL COURT MUMBAI  
IN THE COURT OF H. H. P. J. SHRI M. W. CHANDWANI (C.R. NO.19)  
**CIVIL CAUSE LIST DATE : 20.07.2020**  
MORNING SESSION (11.00 AM TO 2.00 PM)

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	NIL	NIL	NIL	NIL

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1	SC 179/2014	The State of Maharashtra (Chembur P. Station) Vs Prabhakar Kutty Shetty	Hearing	Adv. Manohar Shetty
2	Cri MA 979/2020	Wayram Singh in MA 881/2020 Vs The State of Maharashtra - EOW	Reply/Say	Foram Vora